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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./I.A./R.A. No..... 510 199 6

Jagabandhu Mohapatra..... Applicant(s)

Versus

V. 01.8.95..... Respondent(s)

Sr No	Date	Order with Signature
	19.7.96 B.2 96	<p style="text-align: center;">REGISTER</p> <p style="text-align: center;">S Registrar</p> <p>Heard Shri B.B.Patnaik, learned counsel for the applicant and Shri U.B.Mohapatra, learned Additional Standing Counsel for the respondents. Perused the contents of the Original Application. The applicant entered into service as substitute E.D.Mailman in the year 1985 under R.M.S.'N'Division at Bhubaneswar Branch on monthly wages. He is Sl. No.13 in the revised duty particulars of EDSS against vacancies of EDMM of SRO, Bhubaneswar (Annexure-1). The applicant's counsel says that this is officially prepared. His claim is that Sl. Nos. 1 to 10 got regular appointment. The Sub Record Officer (Respondent 5) allowed the applicant to work as Daily Mazdoor Worker at the rate of Rs.25/- per day. He has been continuing since 1990 as a Daily Mazdoor Worker. His grievance is against the order passed by the Chief Post Master General by which three posts of E.D.M.M. have been transferred from the establishment of R.M.S. to the establishment of Superintendent of Post Offices, Bhubaneswar. The applicant states</p> <p style="text-align: right;">... for Regd. B.2 18.7.96 18.07.96 SOL Registrar for Admin. & 1. O. Please B.2 18.7.96 Bench</p>

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OA-510/96

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Serial No. of Order	Date of Order	Order with Signature
...1	19.7.96	<p>when his turn came (in face he is No. 2 in Annexure-2) he finds that the posts have been transferred to another range. In this regard Annexure-4 is the representation to the Senior Superintendent, R.M.S.'N' Division, Cuttack where in the entire background of the applicant's case has been mentioned. It has to be noted that it is the Chief Post Master General, Orissa Circle, Bhubaneswar, who ordered the transfer of posts of EDMM apparently depriving the applicant of consideration for regularisation. The applicant's counsel is advised to send a representation to the Chief Post Master General, in this regard. The applicant shall make a representation before the Chief Post Master General, Orissa Circle, Bhubaneswar, within ten days from the date of receipt of a copy of this order. The Chief Post Master General shall consider the applicant's case, give him a right of personal hearing, and dispose of the representation within four weeks from the date of filing of the representation. Till such time as the applicant's representation is considered and disposed of, if the transferred posts are not utilised and filled, they shall not be filled up.</p> <p>The Original Application is disposed of. Hand over copies of the orders to the counsel for both sides.</p> <p style="text-align: right;">MEMBER (ADMINISTRATIVE)</p>

A copy
of the
order
dt. 19.7.96
may be
given to
the applicant's
counsel.

22/7

22/7.96
S.O. (T)

Received
With
Ack
A copy of order
dt. 19.7.96 may be
given to both the
counsel.

25/7/96

25/7/96
S.O. (T)

Received
Read